

The foreign exchange earned year-wise is shown below :—

Year	Foreign exchange earned (Rs. in lakhs)				Total
	Machine Tools		Wrist-watches		
	No.	Value	No.	Value	
1965-66	73	17.87	1680	0.65	18.52
1966-67	78	31.85	799	0.41	32.26
1967-68	79	29.44	931	0.59	30.03

+100 watch
movements

Heavy Electricals (Ind a) Ltd.

No export has been made during the last three years.

Heavy Engineering Corporation Ltd.

No export has been made during the last three years.

New Industries in Madhya Pradesh

3407. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number and nature of new industries started in Madhya Pradesh with their locations during the last 5 years ;

(b) the number of workers employed in these industries and the annual wage bill of each ;

(c) whether the industrial development of the State is being pursued according to targets set ; and

(d) the new industries proposed to be set up in the near future in the State in the public and private sectors, subject to the finalization of the Fourth Five Year Plan ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Staff in Foreign-owned Companies

3408. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of Indians and foreigners

employed in foreign-owned companies in the salary-group Rs. 5001 and over ;

(c) the names of ten top foreign companies employing such persons with Indian and foreign employees in each ;

(c) the percentage of amoluments each foreign employee is allowed to repatriate annually ;

(d) the precise steps taken by the Government to Indianize services in this salarygroup ; and

(e) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) As on 1st January, 1968 foreign-owned/controlled companies operating in India employed, in the salary-group of above Rs. 5000/-, 475 Indians and 1027 non-Indians. Indians, thus, formed 31.6 per cent of the total employed in the salary-group. As on 1st January, 1967, there were 371 Indians and 1072 non-Indians in the salary-group, Indians manning 25.7 per cent of the posts.

(b) Information is confidential.

(c) Prior to the devaluation of the rupee in June, 1966 foreign nationals in India were permitted to remit to their respective countries 50% of their net income subject to a maximum of Rs. 1,500/- per month. After the devaluation of the rupee the maximum limit has been raised to Rs. 2,360/- per month.

(d) and (e). In pursuing its policy of Indianisation of staff in foreign firms, the Government of India have taken into consideration the need for technical experts possessing specialised knowledge. Government's policy in this regard has, been one of persuasion.

Motor Tyres

3409. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) quantity and value of the annual consumption in the country of motor tyres during the last 3 years, type-wise ;

(b) quantity and value of the total annual production capacity in the country at present, type-wise and company-wise ;

(c) unused capacity in the present manufacturing units and reasons why this capacity is not being used ;

(d) specific reasons why there is an acute shortage in motor tyres resulting in a flourishing black market of tyres ; and

(e) quantity and value of tyres imported last year ; year-wise, to meet the shortage with countries of import ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c) and (e). A statement indicating the production capacity, actual production and value of various types of automobile tyres produced indigenously during the last three calendar years is laid on the Table of the House together with the Statement of imports and exports of automobile tyres, type-wise, during the years 1966-67, 1967-68 and 1968-69 (upto November 1968). [*Placed in Library. See* No. LT-389/69.] Actual consumption is less than the production since the value of export of tyres is more than the value of import of tyres. There is no unused idle capacity.

(d) Excepting in respect of certain categories of scooter, tractor and truck tyres, the indigenous production of automobile tyres and tubes is sufficient to take care of the demand. However complaints were received about the overcharging of prices in respect of tyres in short supply. It may be mentioned that steps taken by Government by way of assisting additional production and regulation of distribution under the Essential Commodities Act, for overcoming the shortages, have had good effect on the availability and stabilisation of tyre prices.

Applications pending for issue of Licences in Maharashtra

3410. SHRI DEORAO PATIL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of applications pending with Government for the issue of licences to start industries in Maharashtra State ; and

(b) since when they are pending ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The information

is being collected and will be laid on the Table of the House.

Tax Content in the Prices of Scooters and Motors Cars

3411. SHRI DHULESHWAR MEENA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the extent of tax content in the price of each of the various types of scooters (two-wheelers and three wheelers separately) as well as motor-cycles in India taking into account the tax imposed on (i) raw materials (ii) capital goods (iii) ancillary items etc. including sales tax and octroi duties on each of these vehicles ;

(b) the tax content of each of the above types of vehicles compared with identical models in their country of origin such as Italy, U. K., Poland, Czechoslovakia etc.,

(c) whether this tax content in the above vehicles is considered to be larger in India than any country of the world ; and

(d) if so, the steps Government propose to take to reduce such taxes with a view to lowering the prices of the aforesaid vehicles ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The required information is being collected.

(b) Information regarding the tax content of the vehicles of identical models in the countries of origin is not available.

(c) and (d). Do not arise.

Collision between Santragachi and Andal Stations

3412. SHRI P. C. ADICHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether a goods train collided with the Mecheda Passenger between Santragachi and Andal stations on the South-Eastern Railway on the 19th February, 1969 ;

(b) if so, the number of persons killed and injured thereby ; and

(c) the causes of the accident ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes.